

Annexure – 6

Name of the corporate debtor: RNP Marketing & Cargo Private Limited; Date of commencement of CIRP:16/12/2022; List of creditors as on: 22/02/2023

List of operational creditors (Employees)

(Amount in ₹)

| Sl. No. | Name of authorised representative, if any | Name of employee | Details of claim received | | Details of claim admitted | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |
|---------|---|------------------|---------------------------|----------------|---------------------------|-----------------|------------------------|----------------------------|--|------------------------------------|------------------------------|-----------------|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | | | | | |
| NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL |

Jitender Kohari



Jitender Kohari
 Resolution Professional of CIRP of
 RNP Marketing and Cargo Private Limited
 IP Regn. No. IBBI/IPA-001/IP-P00540/2017-2018/10965
 AFA No. AA1/10965/02/210923/104532 valid upto 21/09/2023